NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE PARTIES:

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION NAME S. No. Jarhan Duhash Counsel Anosh Sequeira Counsel

Kalpesh Mehta Solicitore

Atul Jain Advocate

Ashutosh Manehlal Petitioner's

Ashutosh Manehlal Partner 10 Ajay Kumare mette PCS . Alsewore MR. P. SEKSARIA WITH MS VEENA ADVANT

for Rep No 2 ms. Swati Sawart Spanart il b S. K. legal ASSO Adv. for Resp. No. 3.

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<u>Order</u>

C.A. 135/2016

Dated: 03.10.2016

IN

C.P. No. 32/58-59,397-398/CLB/MAH/2015

- 1. Ld. Counsels representing the Petitioner and the Respondent are present. An adjournment is sought and granted.
- 2. CP. 32 along-with C.A. 135 shall be heard on 18.11.2016
- 3. Directions given in the order of CLB dated 16.04.2015 shall remain in operation till next date of hearing
- 4. Date is duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)